

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 151/9/HDB/2020
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Premier Power Products (Calcutta) Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER


Learned Counsel for Petitioner appeared.

Learned Counsel for Respondent appeared.

Pleadings are completed.

Matter stands adjourned for hearing to 25.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B. Gosavi)
Member (Judicial)

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